

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. †3448**  
ANSWERED ON -15.07.2019

**J & K BANK SCAM**

†3448: SHRI AJAY MISRA TENI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to conduct CBI inquiry into the Jammu & Kashmir (J&K) bank scam;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR FINANCE

(SHRI ANURAG SINGH THAKUR)

(a) to (c): Whenever any irregularity or deviation from the prescribed law and procedure is detected, the various Government Agencies, including CBI, take suitable actions in such cases as per the facts and circumstances of the case.

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